

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CUMMINS RESEARCH AND TECHNOLOGY INDIA PRIVATE LIMITED

1.	Name of Corporate Person	Cummins Research and Technology India Private Limited
2.	Date of incorporation of Corporate Person	11 th June, 2003
3.	Authority under which Corporate Person is incorporated / registered	Registrar of Companies - Pune
4.	Corporate Identity No. of the Corporate Person	U73100PN2003PTC018025
5.	Address of the registered office and principal office (if any) of Corporate Person	Cummins India Office Campus, Tower A, 5th Floor, Survey No. 21, Balewadi, Pune 411045
6.	Liquidation Commencement date in respect of Corporate Person	01 st April, 2022
7.	Name, Address, Email Address, Telephone No. & Registration Number of the Liquidator	Mr. Rajesh Shah Address: 635/84, Siddharth, Vijayanagar Colony, Next to MSEDCL Building, Opp to Neelayam Theatre, Pune, MH - 411030 Email Id: rsshah27@hotmail.com Telephone Number: +91 9923700717 Reg. No.: IBBI/IPA-002/IP-N00592/2018-19/11881
8.	Last date for submission of claims	01 st May, 2022

Notice is hereby given that the Cummins Research and Technology India Private Limited has commenced voluntary liquidation on 01st April 2022

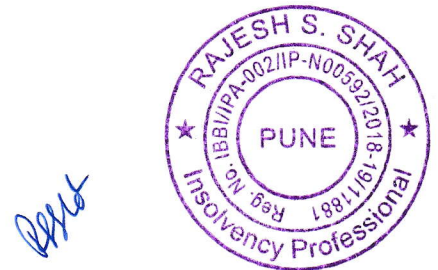
The stakeholders of Cummins Research and Technology India Private Limited are hereby called upon to submit a proof of their claims, on or before 01st May, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 5th April, 2022

Place: Pune



**Mr. Rajesh Shah
(Liquidator)**

